

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 22.02.2019										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applica nt	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Document	Dea lin g Sec tion	Se at
1	19033 /2019	22.02. 2019	OJC- 2669/ 2002	P. K. MISHRA	GEN ERA L		Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 39 )
2	19034 /2019	22.02. 2019	CRLA- 479/2 016	A. K. DAS	GEN ERA L		Deposition		CRIM INAL APPE AL	(S ea t No - 4)
3	19035 /2019	22.02. 2019	ABLAP L- 13380 /2016	H. S. PAIKRAY	GEN ERA L		Order Dtd. 2016- 10-06		CRMI NAL MISC -2	(S ea t No - 15 )
4	19036 /2019	22.02. 2019	ABLAP L- 1674/ 2018	G. N. SETHI	GEN ERA L		Order Dtd. 2018- 12-06		CRMI NAL MISC -2	(S ea t No - 15 )
5	19037 /2019	22.02. 2019	WP(C) - 21015 /2018	T.BAG	C.O .	COUR NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH-2	(S ea t No - 9)
6	19038 /2019	22.02. 2019	ABLAP L-	M. JENA	GEN ERA		Order Dtd. 2015- 06-25		CRMI NAL	(S ea

			8594/ 2015		L				MISC -2	t No - 16 )
7	19039 /2019	22.02. 2019	WP (C) - 3410/ 2019	P.K.MOHA NTY	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH-2	(S ea t No - 9)
8	19040 /2019	22.02. 2019	WP (C) - 1715/ 2019	K.C.KAR	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH-3	(S ea t No - 11 )
9	19041 /2019	22.02. 2019	CONTC - 138/2 015	R. K. BEHERA	GEN ERA L		Order Dtd. 2017- 08-02		CONT EMPT	(S ea t No - 3)
1 0	19042 /2019	22.02. 2019	CONTC - 1999/ 2018	R. C. MISHRA	GEN ERA L		Order Dtd. 2019- 02-20		CONT EMPT	(S ea t No - 5)
1 1	19043 /2019	22.02. 2019	CONTC - 2000/ 2018	R. C. MISHRA	GEN ERA L		Order Dtd. 2019- 02-20		CONT EMPT	(S ea t No - 5)
1 2	19044 /2019	22.02. 2019	WP (C) - 19827 /2018	K.SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH- 10	(S ea t No - 57 )
1 3	19045 /2019	22.02. 2019	WA- 218/2 014	R.K. MANGARAJ	GEN ERA L		Order Dtd. 2018- 12-04		M.J. C.	(S ea t No - 1)
1 4	19046 /2019	22.02. 2019	CONTC - 1770/ 2018	P.K.MISH RA	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		CONT EMPT	(S ea t No

										-3)
15	19047/2019	22.02.2019	MATA-41/2014	R. K. BARIK	GENERAL		Order Dtd. 2019-02-14		FIRST APPEAL	(Seat No - 5)
16	19048/2019	22.02.2019	WP (C) - 3608/2019	L.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 17)
17	19049/2019	22.02.2019	ARBA-2/2009	R. SAHOO	GENERAL		Order Dtd. 2016-02-29	18-03-13,11.04.13,20.06.13	M.J.C.	(Seat No - 2)
18	19050/2019	22.02.2019	WP (C) - 22081/2018	S.N.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 45)
19	19051/2019	22.02.2019	RSA-414/2015	I. PANDA	GENERAL		Order Dtd. 2019-02-13		SECOND APPEAL	(Seat No - 1)
20	19052/2019	22.02.2019	WP (C) - 22081/2018	N.K.ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 45)
21	19053/2019	22.02.2019	WP (C) - 3650/2019	N. K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-4	(Seat No - 17)
22	19054/2019	22.02.2019	OJC-12675/1997	B. L. MOHANTY	GENERAL		PetitionAnnexure,		WRIT BRANCH-5	(Seat No -

										21)
23	19055/2019	22.02.2019	WP (C) - 3758/2019	M.R.BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 22)
24	19056/2019	22.02.2019	WP (C) - 3650/2019	J. M. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-4	(Seat No - 17)
25	19057/2019	22.02.2019	CRLMC - 2738/2017	SK ZAFARULHA	GENERAL		Entire Order		CRIMINAL MISC -2	(Seat No - 13)
26	19058/2019	22.02.2019	WP (C) - 3758/2019	M.R. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 22)
27	19059/2019	22.02.2019	RSA-127/2014	B. N. MOHAPATRA	GENERAL		Order Dtd. 2019-02-20		SECOND APPEAL	(Seat No - 6)
28	19060/2019	22.02.2019	WP (C) - 3610/2019	A.C.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 17)
29	19061/2019	22.02.2019	WP (C) - 2135/2019	P. K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 39)
30	19062/2019	22.02.2019	WP (C) - 3610/2019	P.K.LENKA	C.O.	COURT NO.	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 22)

			2019			3				No - 17)
31	19063/2019	22.02.2019	MACA-536/2005	B. K. PATI	GENERAL		Order Dtd. 2019-02-08		MISC . APPELLAL SEC.	(Seat No - 6)
32	19064/2019	22.02.2019	WP (C) - 3607/2019	L.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 17)
33	19065/2019	22.02.2019	WP (C) - 2135/2019	D. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 39)
34	19066/2019	22.02.2019	WP (C) - 3606/2019	L.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 17)
35	19067/2019	22.02.2019	RSA-432/2015	A. SAHOO	GENERAL		Order Dtd. 2016-03-01 Petition, Vakalat nama,		SECOND APPELLAL	(Seat No - 1)
36	19068/2019	22.02.2019	CRA-144/1991	P. K. MOHANTY	GENERAL		Order Dtd. 2008-03-24		CRIMINAL APPELLAL	(Seat No - 2)
37	19069/2019	22.02.2019	WP (C) - 2265/2018	D.N.KUNAR	C.O.	COURT NO. 4	Order Dtd. 2019-02-13		WRIT BRANCH-2	(Seat No - 6)
38	19070/2019	22.02.2019	WP (C) - 2265/2018	P.C.MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2019-02-13		WRIT BRANCH-2	(Seat No

										-6)
39	19071/2019	22.02.2019	WP (C) - 19875/2018	S. N. PATTNAIK	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-10	(Seat No - 57)
40	19072/2019	22.02.2019	CRLLP - 52/2005	P. K. MOHANTY	GENERAL		Order Dtd. 2018-10-09		CRIMINAL MISC -1	(Seat No - 5)
41	19073/2019	22.02.2019	WP (C) - 2265/2018	P.C. MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2019-02-13		WRIT BRANCH-2	(Seat No - 6)
42	19074/2019	22.02.2019	WP (C) - 21979/2018	D.P. JENA	C.O.	COURT NO. 1	Order Dtd. 2019-02-19		WRIT BRANCH-1	(Seat No - 30)
43	19075/2019	22.02.2019	CRLA-27/2002	P. K. MOHANTY	GENERAL		Order Dtd. 2006-05-08		CRIMINAL APPEAL	(Seat No - 6)
44	19076/2019	22.02.2019	WP (C) - 985/2019	M. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		WRIT BRANCH-5	(Seat No - 21)
45	19077/2019	22.02.2019	CRMC-1551/1996	P. K. MOHANTY	GENERAL		Order Dtd. 1996-12-05			(Seat No - 21)
46	19078/2019	22.02.2019	WP (C) - 19875/2018	FEROZ AHMED	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-10	(Seat No -

										57)
47	19079/2019	22.02.2019	RSA-50/2004	J. N. PANDA	GENERAL		Order Dtd. 2019-01-24		SECND APPEAL	(Seat No - 7)
48	19080/2019	22.02.2019	WP (C) - 3349/2019	A. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 4)
49	19081/2019	22.02.2019	WP (C) - 2671/2019	M.R.BARI K	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		WRIT BRANCH-3	(Seat No - 33)
50	19082/2019	22.02.2019	FAO-203/2003	N. K. ROUT	GENERAL		Order Dtd. 2016-02-09		MISC. APPEAL SEC.	(Seat No - 2)
51	19083/2019	22.02.2019	WP (C) - 3347/2019	A. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 4)
52	19084/2019	22.02.2019	FAO-725/2015	R. K. MOHABHOI	GENERAL		Order Dtd. 2018-03-09		MISC. APPEAL SEC.	(Seat No - 9)
53	19085/2019	22.02.2019	WP (C) - 3221/2019	M. K. PANI	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 53)
54	19086/2019	22.02.2019	WP (C) - 15423/2016	M.R.DASH	C.O.	COURT NO. 22	Order Dtd. 2019-02-20		WRIT BRANCH-6	(Seat No - 25)

55	19087/2019	22.02.2019	WP (C) - 4113/2019	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-9	(Seat No - 49)
56	19088/2019	22.02.2019	ABLAP L- 10414/2016	H. K. TRIPATHY	GENERAL		Order Dtd. 2016-07-19		CRIMINAL MISC -1	(Seat No - 6)
57	19089/2019	22.02.2019	CMP- 790/2018	A.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 1)
58	19090/2019	22.02.2019	ABLAP L- 1442/2016	B. K. PANDA	GENERAL		Order Dtd. 2016-09-15		CRIMINAL MISC -3	(Seat No - 14)
59	19091/2019	22.02.2019	CMP- 791/2018	A.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 1)
60	19092/2019	22.02.2019	OJC- 1214/1998	R. K. MOHABHOI	GENERAL		Order Dtd. 1998-09-17		WRIT BRANCH-2	(Seat No - 6)
61	19093/2019	22.02.2019	WP (C) - 12423/2004	M. R. BEHERA	GENERAL		Order Dtd. 2005-02-08 Petition, Annexure,		WRIT BRANCH-1	(Seat No - 3)
62	19094/2019	22.02.2019	WP (C) - 4113/2019	A. R. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-9	(Seat No - 49)
63	19095/2019	22.02.2019	CMP- 792/2	A.K.ROUT	C.O.	COURT	Order Dtd. 2019-02-20		WRIT BRANCH	(Seat



			018			NO. 22			CH-1	t No - 1)
6 4	19096 /2019	22.02. 2019	WP (C) - 24263 /2014	P. K. LENKA	GEN ERA L		Order Dtd. 2014- 10-16		WRIT BRAN CH-3	(S ea t No - 12 )
6 5	19097 /2019	22.02. 2019	WP (C) - 10085 /2018	B.K.DALE I	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH- 10	(S ea t No - 58 )
6 6	19098 /2019	22.02. 2019	WP (C) - 17008 /2011	M. K. PRADHAN	GEN ERA L		Order Dtd. 2011- 12- 16Counter, Vakalatn ama,		WRIT BRAN CH-9	(S ea t No - 52 )
6 7	19099 /2019	22.02. 2019	WP (C) - 22077 /2016	B. D. MOHANTY	GEN ERA L		Order Dtd. 2016- 12-21		WRIT BRAN CH-6	(S ea t No - 26 )
6 8	19100 /2019	22.02. 2019	WP (C) - 3200/ 2019	M/S.A.PA TTNAIK	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-8	(S ea t No - 41 )
6 9	19101 /2019	22.02. 2019	CMP- 1128/ 2017	M.K.MOHA NTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		WRIT BRAN CH-9	(S ea t No - 52 )
7 0	19102 /2019	22.02. 2019	WP (C) - 4344/ 2003	S. B. MOHANTY	GEN ERA L		Entire Order		WRIT BRAN CH-6	(S ea t No - 24 )

7 1	19103 /2019	22.02. 2019	WP (C) - 3544/ 2019	A. JENA	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-3	(S ea t No - 14 )
7 2	19104 /2019	22.02. 2019	CMP- 1128/ 2017	B.B.MALL ICK	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		WRIT BRAN CH-9	(S ea t No - 52 )
7 3	19105 /2019	22.02. 2019	WP (C) - 3543/ 2019	A. JENA	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-3	(S ea t No - 14 )
7 4	19106 /2019	22.02. 2019	OJC- 12110 /1999	B. K. MOHANRAN A	GEN ERA L		PetitionAnnexure, M isc. case, Counter,		WRIT BRAN CH-6	(S ea t No - 26 )
7 5	19107 /2019	22.02. 2019	WP (C) - 20086 /2010	S. K. SAHU	GEN ERA L		Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 41 )
7 6	19108 /2019	22.02. 2019	WP (C) - 14997 /2018	R.K.MOHA BHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 02-20		WRIT BRAN CH-5	(S ea t No - 20 )
7 7	19109 /2019	22.02. 2019	CRLRE V- 372/2 017	M.R.RAUT RAY	C.O .	COUR T NO. 9	Order Dtd. 2019- 02-18		CRIM INAL REVI SION	(S ea t No - 4 )
7 8	19110 /2019	22.02. 2019	ABLAP L- 3587/ 2018	J. N. PANDA	GEN ERA L		Order Dtd. 2019- 01-30		CRIM INAL MISC -1	(S ea t No - 1 )

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79	19111/2019	22.02.2019	WP (C) - 3354/2019	A.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 4)
80	19112/2019	22.02.2019	OJC-6072/2001	P. K. DASH	GENERAL		Order Dtd. 2008-09-09		WRIT BRANCH-7	(Seat No - 5)
81	19113/2019	22.02.2019	WP (C) - 10799/2018	M.R.BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-7	(Seat No - 10)
82	19114/2019	22.02.2019	OJC-1720/1998	B. MUDULI	GENERAL		Order Dtd. 1998-12-21		WRIT BRANCH-7	(Seat No - 15)
83	19115/2019	22.02.2019	ITA-24/2006	B. K. DAS	GENERAL		Order Dtd. 2018-11-20		CIVIL REVISION	(Seat No - 5)
84	19116/2019	22.02.2019	WP (C) - 3998/2019	J.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-7	(Seat No - 10)
85	19117/2019	22.02.2019	ITA-101/2013	B. K. DAS	GENERAL		Order Dtd. 2019-01-02		CIVIL REVISION	(Seat No - 1)
86	19118/2019	22.02.2019	WP (C) - 11704/2017	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-02-19		WRIT BRANCH-10	(Seat No - 54)

87	19119/2019	22.02.2019	ITA-164/2004	B. K. DAS	GENERAL		Order Dtd. 2018-12-12		CIVIL REVISION	(Seat No - 5)
88	19120/2019	22.02.2019	WP (C) - 3670/2019	B.B.DASH	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-4	(Seat No - 17)
89	19121/2019	22.02.2019	CONTC - 1944/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-15		CONT EMPT	(Seat No - 5)
90	19122/2019	22.02.2019	WP (C) - 4267/2019	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-10	(Seat No - 54)
91	19123/2019	22.02.2019	CONTC - 966/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-01-18		CONT EMPT	(Seat No - 1)
92	19124/2019	22.02.2019	CONTC - 967/2018	A. K. ROUT	GENERAL		Order Dtd. 2018-08-13		CONT EMPT	(Seat No - 1)
93	19125/2019	22.02.2019	CONTC - 1945/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONT EMPT	(Seat No - 5)
94	19126/2019	22.02.2019	CONTC - 1947/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONT EMPT	(Seat No - 5)
95	19127/2019	22.02.2019	CONTC - 1948/	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONT EMPT	(Seat No - 5)

			2018							No - 5)
96	19128/2019	22.02.2019	CONTC - 1949/2018	. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONTEMPT	(Seat No - 5)
97	19129/2019	22.02.2019	CONTC - 1950/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONTEMPT	(Seat No - 5)
98	19130/2019	22.02.2019	CONTC - 1951/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONTEMPT	(Seat No - 5)
99	19131/2019	22.02.2019	CONTC - 1952/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONTEMPT	(Seat No - 5)
100	19132/2019	22.02.2019	CONTC - 1953/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONTEMPT	(Seat No - 5)
101	19133/2019	22.02.2019	WP (C) - 2583/2019	B. K. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 3)
102	19134/2019	22.02.2019	CONTC - 1946/2018	A. K. ROUT	GENERAL		Order Dtd. 2019-02-20		CONTEMPT	(Seat No - 5)
103	19135/2019	22.02.2019	CRLMP - 531/2017	B. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 3)
100	19136/2019	22.02.2019	WP (C) -	N. K. ROUT	C.O.	COURT	Order Dtd. 2019-02-20		WRIT BRANCH	(Seat No - 5)

4			7437/ 2015			NO. 9			CH- 10	t No - 57 )
1 0 5	19137 /2019	22.02. 2019	CONTC - 1847/ 2018	T. DALAI	GEN ERA L		Order Dtd. 2019- 02-06		CONT EMPT	(S ea t No - 2)
1 0 6	19138 /2019	22.02. 2019	WP (C) - 1706/ 2018	A. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No - 5)
1 0 7	19139 /2019	22.02. 2019	WP (C) - 4582/ 2018	A. K. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 39 )
1 0 8	19140 /2019	22.02. 2019	CMP- 475/2 018	J.P.KAR	GEN ERA L		Entire Order		WRIT BRAN CH-1	(S ea t No - 4)
1 0 9	19141 /2019	22.02. 2019	WP (C) - 18122 /2018	P.SAMAL	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH- 11	(S ea t No - 61 )
1 1 0	19142 /2019	22.02. 2019	RSA- 232/2 007	SIDHESWA R PANIGRAH I	GEN ERA L		Order Dtd. 2019- 01-21		SECO ND APPE AL	(S ea t No - 6)
1 1 1	19143 /2019	22.02. 2019	WP (C) - 3357/ 2019	A.K.MISH RA	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-1	(S ea t No - 4)
1 1 2	19144 /2019	22.02. 2019	WP (C) - 3359/ 2019	A.K.MISH RA	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-1	(S ea t No

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113	19145/2019	22.02.2019	WP (C) - 3352/2019	A.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-1	(Seat No - 4)
114	19146/2019	22.02.2019	ABLAP L-25/2019	G.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-02-21		CRIMINAL MISC -1	(Seat No - 2)
115	19147/2019	22.02.2019	ABLAP L-2/2019	G.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-02-21		CRIMINAL MISC -1	(Seat No - 2)
116	19148/2019	22.02.2019	WP (C) - 3138/2019	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 41)
117	19149/2019	22.02.2019	WP (C) - 3138/2019	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 41)
118	19150/2019	22.02.2019	WP (C) - 3856/2019	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 16)
119	19151/2019	22.02.2019	WP (C) - 3856/2019	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 16)
120	19152/2019	22.02.2019	ABLAP L-17320/2018	A.C.R.DAS	C.O.	COURT NO. 7	Order Dtd. 2019-02-21		CRIMINAL MISC -2	(Seat No -

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1 2 1	19153 /2019	22.02. 2019	WP (C) - 6249/ 2014	K. C. SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-19		WRIT BRAN CH-5	(S ea t No - 22 )
1 2 2	19154 /2019	22.02. 2019	ABLAP L- 12206 /2018	J.P.KAR	C.O .	COUR T NO. 7	Order Dtd. 2019- 02-21		CRIM INAL MISC -1	(S ea t No - 7)
1 2 3	19155 /2019	22.02. 2019	WP (C) - 988/2 006	P. C. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 02-20		WRIT BRAN CH-7	(S ea t No - 15 )
1 2 4	19156 /2019	22.02. 2019	ABLAP L- 9780/ 2018	G.SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2019- 02-21		CRIM INAL MISC -1	(S ea t No - 5)
1 2 5	19157 /2019	22.02. 2019	WP (C) - 11691 /2014	A.C.R. DAS	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-8	(S ea t No - 40 )
1 2 6	19158 /2019	22.02. 2019	WP (C) - 11691 /2014	P.K.MALL IK	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-8	(S ea t No - 40 )
1 2 7	19159 /2019	22.02. 2019	WP (C) - 13439 /2015	K. C. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-3	(S ea t No - 13 )
1 2 8	19160 /2019	22.02. 2019	WP (C) - 4014/ 2019	A.N.DASH	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-20		WRIT BRAN CH-8	(S ea t No



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129	19161/2019	22.02.2019	WP (C) - 11361/2015	K. C. SWAIN	C.O.	COURT NO. 26	Order Dtd. 2019-02-19		WRIT BRANCH-11	(Seat No - 63)
130	19162/2019	22.02.2019	WP (C) - 10250/2018	S.N. MOHANTY	GENERAL		Order Dtd. 2019-01-21		WRIT BRANCH-2	(Seat No - 9)
131	19163/2019	22.02.2019	CRLMC - 385/2019	M/S BASUDEV MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-02-13			(Seat No - 9)
132	19164/2019	22.02.2019	WP (C) - 4324/2018	M/S.ASHOK KU SAHOO	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
133	19165/2019	22.02.2019	WP (C) - 4014/2019	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2019-02-20		WRIT BRANCH-8	(Seat No - 42)
134	19166/2019	22.02.2019	WP (C) - 10780/2018	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-7	(Seat No - 10)
135	19167/2019	22.02.2019	WP (C) - 3760/2019	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 22)
136	19168/2019	22.02.2019	WP (C) - 2957/	A.PATTNAIK	C.O.	CHIEF JUST	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat

			2019			ICE'S COURT			No - 26)
137	19169/2019	22.02.2019	WP (C) - 2955/2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-6	(Seat No - 26)
138	19170/2019	22.02.2019	WP (C) - 23514/2017	P.K.LENKA	C.O.	COURT NO. 9	Order Dtd. 2019-02-20	WRIT BRANCH-4	(Seat No - 46)
139	19171/2019	22.02.2019	WP (C) - 4482/2003	R.M.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-14	WRIT BRANCH-7	(Seat No - 18)
140	19172/2019	22.02.2019	WP (C) - 23514/2017	S.RATH	C.O.	COURT NO. 9	Order Dtd. 2019-02-20	WRIT BRANCH-4	(Seat No - 46)
141	19173/2019	22.02.2019	WP (C) - 6921/2018	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-5	(Seat No - 32)
142	19174/2019	22.02.2019	WP (C) - 19474/2018	A.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-01	WRIT BRANCH-6	(Seat No - 25)
143	19175/2019	22.02.2019	WP (C) - 6922/2018	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-5	(Seat No - 32)

144	19176/2019	22.02.2019	CRLMC - 482/2018	MR. BICHI TRA NA. SATAP ATHY	GENERAL		Order Dtd. 2018-10-29		CRIMINAL MISC -3	(Seat No - 18)
145	19177/2019	22.02.2019	WP (C) - 11795/2014	P.K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2019-02-20		WRIT BRANCH-9	(Seat No - 52)
146	19178/2019	22.02.2019	WP (C) - 23365/2015	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 20)
147	19179/2019	22.02.2019	WP (C) - 1453/2007	R.M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-13		WRIT BRANCH-4	(Seat No - 46)
148	19180/2019	22.02.2019	WP (C) - 23365/2015	ANIL SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 20)
149	19181/2019	22.02.2019	CRLMC - 583/2018	MR. BICHI TRA NA. SATAP ATHY	GENERAL		Order Dtd. 2018-11-05		CRIMINAL MISC -1	(Seat No - 1)
150	19182/2019	22.02.2019	BLAPL - 578/2019	G. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-02-19		CRIMINAL MISC -1	(Seat No - 2)
151	19183/2019	22.02.2019	WP (C) - 10483/2008	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-14		WRIT BRANCH-6	(Seat No - 35)

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1 5 2	19184 /2019	22.02. 2019	WP (C) - 17632 /2015	K. C. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-6	(S ea t No - 26 )
1 5 3	19185 /2019	22.02. 2019	WP (C) - 3593/ 2019	R. M. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-3	(S ea t No - 14 )
1 5 4	19186 /2019	22.02. 2019	WP (C) - 14897 /2018	R.R.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-4	(S ea t No - 19 )
1 5 5	19187 /2019	22.02. 2019	WP (C) - 7813/ 2003	P.K.JENA	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-07		WRIT BRAN CH-1	(S ea t No - 2)
1 5 6	19188 /2019	22.02. 2019	WP (C) - 3593/ 2019	J. LENKA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-3	(S ea t No - 14 )
1 5 7	19189 /2019	22.02. 2019	WP (C) - 2998/ 2019	A.DAS	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH-6	(S ea t No - 26 )
1 5 8	19190 /2019	22.02. 2019	WP (C) - 4136/ 2019	P.K.JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 49 )
1 5 9	19191 /2019	22.02. 2019	WP (C) - 3001/ 2019	A.DAS	C.O .	COUR T NO. 3	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No

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1 6 0	19192 /2019	22.02. 2019	WP (C) - 3005/ 2019	A.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No - 18 )
1 6 1	19193 /2019	22.02. 2019	WP (C) - 6923/ 2018	B.K.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-5	(S ea t No - 32 )
1 6 2	19194 /2019	22.02. 2019	WP (C) - 3196/ 2019	A.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 41 )
1 6 3	19195 /2019	22.02. 2019	WP (C) - 18622 /2015	K.C.SWAI N	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No - 10 )
1 6 4	19196 /2019	22.02. 2019	WP (C) - 16730 /2018	S. K. SWAIN	C.O .	DR (J)	Order Dtd. 2019- 02-18		WRIT BRAN CH-4	(S ea t No - 37 )
1 6 5	19197 /2019	22.02. 2019	WP (C) - 22769 /2012	B.K.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 49 )
1 6 6	19198 /2019	22.02. 2019	WP (C) - 26527 /2017	M. R. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-18		WRIT BRAN CH-7	(S ea t No - 18 )
1	19199	22.02.	WP (C)	D. HAZRA	C.O	CHIE	Order Dtd. 2019-		WRIT	(S

67	/2019	2019	- 3263/ 2019		.	F JUST ICE' S COUR T	02-18		BRAN CH-9	ea t No - 53 )
168	19200 /2019	22.02. 2019	WP (C) - 18622 /2015	M.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No - 10 )
169	19201 /2019	22.02. 2019	WP (C) - 3419/ 2019	SARADA NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-18		WRIT BRAN CH-2	(S ea t No - 9)
170	19202 /2019	22.02. 2019	WP (C) - 3408/ 2019	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-18		WRIT BRAN CH-2	(S ea t No - 9)
171	19203 /2019	22.02. 2019	BLAPL - 1294/ 2018	H.K.PATR A	C.O .	COUR T NO. 10	Order Dtd. 2019- 02-20		CRMI NAL MISC -2	(S ea t No - 16 )
172	19204 /2019	22.02. 2019	WP (C) - 19094 /2018	N. K. ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-18		WRIT BRAN CH-2	(S ea t No - 7)
173	19205 /2019	22.02. 2019	WP (C) - 3638/ 2019	M/S TATHAGAT A SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-18		WRIT BRAN CH-4	(S ea t No - 17 )
174	19206 /2019	22.02. 2019	WP (C) - 3637/ 2019	M/S TATHAGAT A SAHOO	C.O .	CHIE F JUST ICE' S	Order Dtd. 2019- 02-18		WRIT BRAN CH-4	(S ea t No - )

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175	19207/2019	22.02.2019	BLAPL - 883/2018	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC -1	(Seat No - 7)
176	19208/2019	22.02.2019	STREV - 135/2004	M.R.MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-13		CIVIL REVISION	(Seat No - 4)
177	19209/2019	22.02.2019	WP (C) - 18128/2016	M.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-02-14		WRIT BRANCH-4	(Seat No - 37)
178	19210/2019	22.02.2019	FA-309/1984	S. SAHOO	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 8)
179	19211/2019	22.02.2019	LAA-82/2007	M. K. RANA	GENERAL		Order Dtd. 2019-02-08		FIRST APPEAL	(Seat No - 5)
180	19212/2019	22.02.2019	WP (C) - 12758/2015	K.C.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 47)
181	19213/2019	22.02.2019	WP (C) - 5187/2016	J. D. MUDULI	GENERAL		Order Dtd. 2016-05-06		WRIT BRANCH-8	(Seat No - 29)
182	19214/2019	22.02.2019	RVWPE T-75/2018	P. K. LENKA	GENERAL		Order Dtd. 2019-02-01		CIVIL REVISION	(Seat No - )

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183	19215/2019	22.02.2019	FAO-426/2018	P. K. LENKA	GENERAL		Written Statement		MISC . APPELLAL SEC.	(Seat No - 2)
184	19216/2019	22.02.2019	WP (C) - 17280/2018	P. N. BEHERA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-11	(Seat No - 66)
185	19217/2019	22.02.2019	FAO-526/2018	P.K.LENKA	GENERAL		Written Statement		MISC . APPELLAL SEC.	(Seat No - 1)
186	19218/2019	22.02.2019	WP (C) - 15670/2015	SEVATI SOREN	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-6	(Seat No - 24)
187	19219/2019	22.02.2019	RFA-28/2013	J. JENA	GENERAL		Order Dtd. 2015-03-26		FIRST APPELLAL	(Seat No - 2)
188	19220/2019	22.02.2019	WP (C) - 4572/2018	A.K.MOHANTY	C.O .	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 39)
189	19221/2019	22.02.2019	ABLAP L-947/2019	J.P. KAR	C.O .	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC -2	(Seat No - 10)
190	19222/2019	22.02.2019	WP (C) - 5117/2018	K. N. SAHOO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 22)



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191	19223/2019	22.02.2019	ABLAP L-945/2019	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-02-20	CRIMINAL MISC -2	(Seat No - 10)
192	19224/2019	22.02.2019	ABLAP L-13632/2016	L. ACHARI	GENERAL		Order Dtd. 2019-01-09	CRIMINAL MISC -1	(Seat No - 8)
193	19225/2019	22.02.2019	WP (C) - 5117/2018	PRASANT KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-5	(Seat No - 22)
194	19226/2019	22.02.2019	WP (C) - 1707/2018	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-02-19	WRIT BRANCH-7	(Seat No - 5)
195	19227/2019	22.02.2019	ABLAP L-952/2019	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-02-20	CRIMINAL MISC -2	(Seat No - 10)
196	19228/2019	22.02.2019	CONTC - 1912/2018	M. K. RANA	GENERAL		Order Dtd. 2019-02-14	CONTEMPT	(Seat No - 5)
197	19229/2019	22.02.2019	WP (C) - 11362/2015	K. C. SWAIN	C.O.	COURT NO. 26	Order Dtd. 2019-02-19	WRIT BRANCH-11	(Seat No - 63)
198	19230/2019	22.02.2019	ABLAP L-17288/2018	S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-02-21	CRIMINAL MISC -1	(Seat No - 6)

199	19231/2019	22.02.2019	CONTC - 109/2019	M. K. RANA	C.O.	COURT NO. 22	Order Dtd. 2019-02-20	CONT EMPT	(Seat No - 5)
200	19232/2019	22.02.2019	WP (C) - 12124/2015	K. C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-9	(Seat No - 59)
201	19233/2019	22.02.2019	ABLAP L- 14130/2018	B.B. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019-02-21	CRIMINAL MISC -2	(Seat No - 16)
202	19234/2019	22.02.2019	WP (C) - 5428/2003	A.K. MOHANTY	GENERAL		Order Dtd. 2005-12-23	WRIT BRANCH-1	(Seat No - 30)
203	19235/2019	22.02.2019	WP (C) - 3624/2019	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18	WRIT BRANCH-4	(Seat No - 17)
204	19236/2019	22.02.2019	JCRLA - 16/2013	M. K. RANA	GENERAL		Order Dtd. 2019-02-14	CRIMINAL APPELLAL	(Seat No - 2)
205	19237/2019	22.02.2019	ABLAP L- 14129/2018	B.B. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019-02-21	CRIMINAL MISC -2	(Seat No - 16)
206	19238/2019	22.02.2019	WP (C) - 12762/2015	K. C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-5	(Seat No - 47)

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207	19239/2019	22.02.2019	WP (C) - 1708/2018	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-02-19	WRIT BRANCH-7	(Seat No - 5)
208	19240/2019	22.02.2019	CRA-304/1991	M. K. RANA	GENERAL		Order Dtd. 2019-02-14	CRIMINAL APPELL	(Seat No - 2)
209	19241/2019	22.02.2019	CRLMP - 836/2018	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-02-20	WRIT BRANCH-5	(Seat No - 32)
210	19242/2019	22.02.2019	WP (C) - 823/2019	N.K. ROUT	GENERAL		Order Dtd. 2019-01-28	WRIT BRANCH-4	(Seat No - 27)
211	19243/2019	22.02.2019	WP (C) - 12760/2015	K. C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-5	(Seat No - 47)
212	19244/2019	22.02.2019	CRA-257/1992	M. K. RANA	GENERAL		Order Dtd. 2019-02-19	CRIMINAL APPELL	(Seat No - 2)
213	19245/2019	22.02.2019	CRLREV-785/2018	P.K. DAS	C.O.	DR (J)	Order Dtd. 2019-02-19	CRIMINAL REVISION	(Seat No - 1)
214	19246/2019	22.02.2019	WP (C) - 15668/2015	SEVATI SOREN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18	WRIT BRANCH-6	(Seat No - 24)

2 1 5	19247 /2019	22.02. 2019	WP (C) - 2958/ 2019	M/S.A.PA TTNAIK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 02-19		WRIT BRANCH-6	(Seat No - 26)
2 1 6	19248 /2019	22.02. 2019	WP (C) - 1710/ 2018	A.K.MOHAN NTY	C.O .	COURT NO. 1	Order Dtd. 2019- 02-19		WRIT BRANCH-7	(Seat No - 5)
2 1 7	19249 /2019	22.02. 2019	WP (C) - 11786 /2018	M.R.SAHO O	GEN ERAL		Order Dtd. 2019- 01-29		WRIT BRANCH-8	(Seat No - 42)
2 1 8	19250 /2019	22.02. 2019	WP (C) - 9170/ 2017	YASHOBAN T DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2019- 02-20		WRIT BRANCH-3	(Seat No - 33)
2 1 9	19251 /2019	22.02. 2019	WP (C) - 25440 /2017	C. SWAIN	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 02-19		WRIT BRANCH-5	(Seat No - 23)
2 2 0	19252 /2019	22.02. 2019	OJC- 16815 /1998	R. M. NAYAK	GEN ERAL		Order Dtd. 2014- 11-20		WRIT BRANCH-4	(Seat No - 19)
2 2 1	19253 /2019	22.02. 2019	MATA- 25/20 13	P.K. DAS	C.O .	COURT NO. 22	Order Dtd. 2019- 02-20		FIRST APPEAL	(Seat No - 1)
2 2 2	19254 /2019	22.02. 2019	WP (C) - 1711/ 2018	A.K.MOHAN NTY	C.O .	COURT NO. 1	Order Dtd. 2019- 02-19		WRIT BRANCH-7	(Seat No - 5)

2 2 3	19255 /2019	22.02. 2019	WP (C) - 116/2 019	R.K.BARI K	GEN ERA L		Order Dtd. 2019- 01-28		WRIT BRAN CH-3	(S ea t No - 28 )
2 2 4	19256 /2019	22.02. 2019	WP (C) - 14885 /2008	R. K. BEHERA	C.O .		Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 41 )
2 2 5	19257 /2019	22.02. 2019	OJC- 4519/ 2002	M. K. NAYAK	GEN ERA L		Order Dtd. 2018- 05-16		WRIT BRAN CH-3	(S ea t No - 33 )
2 2 6	19258 /2019	22.02. 2019	WP (C) - 6250/ 2014	K.C. SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-19		WRIT BRAN CH-5	(S ea t No - 22 )
2 2 7	19259 /2019	22.02. 2019	CRLMC - 418/2 019	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20			(S ea t No - 22 )
2 2 8	19260 /2019	22.02. 2019	WP (C) - 1713/ 2018	A.K.MOHA NTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No - 5)
2 2 9	19261 /2019	22.02. 2019	WP (C) - 22207 /2011	R.K.MOHA BHOI	GEN ERA L		Order Dtd. 2019- 02-01		WRIT BRAN CH-3	(S ea t No - 14 )
2 3 0	19262 /2019	22.02. 2019	WP (C) - 14885 /2008	MR.R.K.M OHAPATRA	C.O .		Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - )

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231	19263/2019	22.02.2019	CRLMC - 74/2019	AJIT KU. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-02-13		CRIMINAL MISC -1	(Seat No - 7)
232	19264/2019	22.02.2019	WP (C) - 15669/2015	SEVATI SOREN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-6	(Seat No - 24)
233	19265/2019	22.02.2019	WP (C) - 18528/2017	M/S.KALP ATARU MISHRA	GENERAL		Order Dtd. 2018-03-16		WRIT BRANCH-11	(Seat No - 66)
234	19266/2019	22.02.2019	CRLMC - 74/2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-02-13		CRIMINAL MISC -1	(Seat No - 7)
235	19267/2019	22.02.2019	WP (C) - 2954/2019	M/S.A.PA TTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
236	19268/2019	22.02.2019	WP (C) - 1/2019	S.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-2	(Seat No - 34)
237	19269/2019	22.02.2019	CRLMC - 74/2019	A.K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-02-13		CRIMINAL MISC -1	(Seat No - 7)
238	19270/2019	22.02.2019	WP (C) - 13459/2015	K. C. SWAIN	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No -

						COURT				13)
239	19271/2019	22.02.2019	WP (C) - 4304/2018	A.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
240	19272/2019	22.02.2019	WP (C) - 14787/2018	S. K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No - 33)
241	19273/2019	22.02.2019	WP (C) - 15671/2015	SEVATI SOREN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-6	(Seat No - 24)
242	19274/2019	22.02.2019	WP (C) - 4305/2018	A.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
243	19275/2019	22.02.2019	WP (C) - 14432/2018	P. N. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-11	(Seat No - 62)
244	19276/2019	22.02.2019	WP (C) - 14375/2018	P. N. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-10	(Seat No - 57)
245	19277/2019	22.02.2019	WP (C) - 6118/2015	P. L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-11	(Seat No - 62)
24	19278/2019	22.02.2019	WP (C) -	A.K.MOHANTY	C.O.	CHIEF	Order Dtd. 2019-02-19		WRIT BRANCH	(Seat

6			4306/2018			JUSTICE'S COURT			CH-6	t No - 26)
247	19279/2019	22.02.2019	WP (C) - 5116/2018	K. N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 22)
248	19280/2019	22.02.2019	WP (C) - 4308/2018	A.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
249	19281/2019	22.02.2019	CRLMC - 269/2017	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-01-08		CRIMINAL MISC-3	(Seat No - 3)
250	19282/2019	22.02.2019	WP (C) - 5116/2018	PRASANT KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 22)
251	19283/2019	22.02.2019	WP (C) - 4309/2018	A.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
252	19284/2019	22.02.2019	ABLAP L- 1000/2019	B.G. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC-2	(Seat No - 10)
253	19285/2019	22.02.2019	WP (C) - 4311/2018	A.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)



254	19286/2019	22.02.2019	ABLAP L-1009/2019	A.K. ROU	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC-3	(Seat No - 3)
255	19287/2019	22.02.2019	CRLMC - 3034/2018	A. C. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-01-09		CRIMINAL MISC-3	(Seat No - 9)
256	19288/2019	22.02.2019	WP (C) - 4312/2018	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 26)
257	19289/2019	22.02.2019	ABLAP L-1150/2019	M. BHAGAT	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC-2	(Seat No - 11)
258	19290/2019	22.02.2019	RSA-257/2016	P. K. MISHRA	GENERAL		Order Dtd. 2019-02-20		SECOND APPEAL	(Seat No - 4)
259	19291/2019	22.02.2019	ABLAP L-1017/2019	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC-3	(Seat No - 3)
260	19292/2019	22.02.2019	WP (C) - 4574/2018	A.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 39)
261	19293/2019	22.02.2019	ABLAP L-1013/2019	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC-3	(Seat No - 3)
266	19294/2019	22.02.2019	WP (C) -	A.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH	(Seat No - 3)

2			4576/ 2018						CH-8	t No - 39 )
2 6 3	19295 /2019	22.02. 2019	ABLAP L- 1012/ 2019	D. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIM INAL MISC -3	(S ea t No - 3)
2 6 4	19296 /2019	22.02. 2019	WP (C) - 4579/ 2018	A.K.MOHA NTY	C.O .	DR (J)	Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 39 )
2 6 5	19297 /2019	22.02. 2019	ABLAP L- 1083/ 2019	SWAYAMP R AVA DASH	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIM INAL MISC -3	(S ea t No - 3)
2 6 6	19298 /2019	22.02. 2019	ABLAP L- 986/2 019	SAMIR BARIK	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRMI NAL MISC -2	(S ea t No - 10 )
2 6 7	19299 /2019	22.02. 2019	WP (C) - 4583/ 2018	A.K.MOHA NTY	C.O .	DR (J)	Order Dtd. 2019- 02-19		WRIT BRAN CH-8	(S ea t No - 39 )
2 6 8	19300 /2019	22.02. 2019	ABLAP L- 977/2 019	D.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRMI NAL MISC -2	(S ea t No - 10 )
2 6 9	19301 /2019	22.02. 2019	ABLAP L- 951/2 019	H.S. PAIKRAY	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRMI NAL MISC -2	(S ea t No - 10 )
2	19302	22.02.	WP (C)	A.K.MOHA	C.O	DR	Order Dtd. 2019-		WRIT	(S

70	/2019	2019	- 4580/ 2018	NTY	.	(J)	02-19		BRANCH-8	eat t No - 39 )
271	19303 /2019	22.02. 2019	ABLAP L- 973/2 019	A.C. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIMINAL MISC -2	(S ea t No - 10 )
272	19304 /2019	22.02. 2019	ABLAP L- 957/2 019	P.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIMINAL MISC -2	(S ea t No - 10 )
273	19305 /2019	22.02. 2019	CRLRE V- 380/2 018	S. MOHANTY	GEN ERA L		Entire Order		CRIMINAL REVI SION	(S ea t No - 1)
274	19306 /2019	22.02. 2019	ABLAP L- 955/2 019	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIMINAL MISC -2	(S ea t No - 10 )
275	19307 /2019	22.02. 2019	ABLAP L- 954/2 019	N.K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIMINAL MISC -2	(S ea t No - 10 )
276	19308 /2019	22.02. 2019	ABLAP L- 953/2 019	R.K. MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIMINAL MISC -2	(S ea t No - 10 )
277	19309 /2019	22.02. 2019	ABLAP L- 961/2 019	A.N. DASH	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-20		CRIMINAL MISC -2	(S ea t No - 10 )

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278	19310/2019	22.02.2019	WP (C) - 2189/2019	R.M.NAYAK	C.O.	COURT NO. 4	Order Dtd. 2019-02-20		WRIT BRANCH-8	(Seat No - 39)
279	19311/2019	22.02.2019	ABLAP L- 960/2019	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC -2	(Seat No - 10)
280	19312/2019	22.02.2019	ABLAP L- 958/2019	AJIT KU. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC -2	(Seat No - 10)
281	19313/2019	22.02.2019	WP (C) - 1279/2019	S.K.SAHO O	C.O.	COURT NO. 9	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 52)
282	19314/2019	22.02.2019	ABLAP L- 913/2019	K. GAUTAM	GENERAL		Order Dtd. 2019-02-14		CRIMINAL MISC -2	(Seat No - 10)
283	19315/2019	22.02.2019	WP (C) - 683/2019	P. K. MOHANTY	GENERAL		Order Dtd. 2019-01-15		WRIT BRANCH-1	(Seat No - 1)
284	19316/2019	22.02.2019	WP (C) - 8873/2018	P. K. LENKA	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-7	(Seat No - 15)
285	19317/2019	22.02.2019	WP (C) - 8873/2018	TAPAN KUMAR NAYAK	C.O.	DR (J)	Order Dtd. 2019-02-19		WRIT BRANCH-7	(Seat No

										-15)
286	19318/2019	22.02.2019	WP (C) - 7183/2018	M/S.H.N. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-02-21		WRIT BRANCH-7	(Seat No - 5)
287	19319/2019	22.02.2019	BLAPL - 20/2019	SWAYAMPRAVA DASH	GENERAL		Order Dtd. 2019-01-24		CRIMINAL MISC-2	(Seat No - 17)
288	19320/2019	22.02.2019	BLAPL - 3957/2018	SWAYAMPRAVA DASH	GENERAL		Order Dtd. 2019-02-06		CRIMINAL MISC-1	(Seat No - 6)
289	19321/2019	22.02.2019	WP (C) - 1561/2018	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 46)
290	19322/2019	22.02.2019	WP (C) - 10118/2018	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-1	(Seat No - 4)
291	19323/2019	22.02.2019	WP (C) - 3049/2019	B.N. SHADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-7	(Seat No - 18)
292	19324/2019	22.02.2019	WP (C) - 1721/2019	R.K. MANGARAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No - 11)
293	19325/2019	22.02.2019	WP (C) - 20110	B.K. DAS-1	C.O.	CHIEF JUSTICE	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 2)

			/2018			ICE'S COURT			No - 8)
294	19326/2019	22.02.2019	WP (C) - 9724/2018	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-7	(Seat No - 18)
295	19327/2019	22.02.2019	ABLAP L-4603/2017	P.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2018-04-19	CRIMINAL MISC-1	(Seat No - 2)
296	19328/2019	22.02.2019	WP (C) - 20086/2018	A. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-1	(Seat No - 3)
297	19329/2019	22.02.2019	WP (C) - 3990/2019	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-7	(Seat No - 10)
298	19330/2019	22.02.2019	WP (C) - 3990/2019	S.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-7	(Seat No - 10)
299	19331/2019	22.02.2019	WP (C) - 3990/2019	S.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-7	(Seat No - 10)
300	19332/2019	22.02.2019	WP (C) - 22800/2013	J.M. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19	WRIT BRANCH-1	(Seat No - 3)

301	19333/2019	22.02.2019	WP (C) - 3389/2019	S.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-1	(Seat No - 4)
302	19334/2019	22.02.2019	WP (C) - 3503/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No - 14)
303	19335/2019	22.02.2019	WP (C) - 3591/2019	S.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No - 14)
304	19336/2019	22.02.2019	WP (C) - 3855/2019	B.K. DAS-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 16)
305	19337/2019	22.02.2019	WP (C) - 3269/2019	B.K. DAS-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 53)
306	19338/2019	22.02.2019	WP (C) - 3268/2019	B.K. DAS-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 53)
307	19339/2019	22.02.2019	WP (C) - 3266/2019	B.K. DAS-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 53)
308	19340/2019	22.02.2019	WP (C) - 535/2019	M/S.GOPAL PRASAD JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-10	(Seat No - 10)

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3 0 9	19341 /2019	22.02. 2019	WP (C) - 9979/ 2018	A.K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 49 )
3 1 0	19342 /2019	22.02. 2019	WP (C) - 9979/ 2018	A.K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 49 )
3 1 1	19343 /2019	22.02. 2019	WP (C) - 20041 /2018	A. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-1	(S ea t No - 3)
3 1 2	19344 /2019	22.02. 2019	WP (C) - 14381 /2018	M.K. PANI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH- 10	(S ea t No - 57 )
3 1 3	19345 /2019	22.02. 2019	WP (C) - 14381 /2018	D. SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH- 10	(S ea t No - 57 )
3 1 4	19346 /2019	22.02. 2019	WP (C) - 12163 /2018	K.C. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-2	(S ea t No - 34 )
3 1 5	19347 /2019	22.02. 2019	WP (C) - 3943/ 2018	A.K. ROUL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-2	(S ea t No - 8)
3	19348	22.02.	OJC-	L.D.	C.O	COUR	Order Dtd. 2019-		WRIT	(S



16	/2019	2019	18256/1998	MOHANTY	.	T NO. 3	02-19		BRANCH-6	seat No - 16)
317	19349/2019	22.02.2019	WP (C) - 3406/2019	B.K. DAS-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 9)
318	19350/2019	22.02.2019	WP (C) - 3854/2019	B.K. DAS-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 16)
319	19351/2019	22.02.2019	WP (C) - 12014/2017	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No - 28)
320	19352/2019	22.02.2019	WP (C) - 5628/2018	ANIL SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-11	(Seat No - 64)
321	19353/2019	22.02.2019	WP (C) - 24773/2011	R.M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 50)
322	19354/2019	22.02.2019	WP (C) - 8110/2009	R.M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2019-02-19		WRIT BRANCH-5	(Seat No - 21)
323	19355/2019	22.02.2019	WP (C) - 12951/2014	S. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - )

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3 2 4	19356 /2019	22.02. 2019	WP (C) - 24772 /2011	R.M. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 50 )
3 2 5	19357 /2019	22.02. 2019	WP (C) - 10979 /2016	B.K. PANDA	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 59 )
3 2 6	19358 /2019	22.02. 2019	WP (C) - 10979 /2016	D.D. MOHANTY	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 59 )
3 2 7	19359 /2019	22.02. 2019	WP (C) - 10979 /2016	J. LENKA	C.O .	COUR T NO. 16	Order Dtd. 2019- 02-19		WRIT BRAN CH-9	(S ea t No - 59 )
3 2 8	19360 /2019	22.02. 2019	WP (C) - 10155 /2018	A.N. SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-18		WRIT BRAN CH-1	(S ea t No - 4)
3 2 9	19361 /2019	22.02. 2019	WP (C) - 3222/ 2019	G.C.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 02-22		WRIT BRAN CH-9	(S ea t No - 53 )
3 3 0	19362 /2019	22.02. 2019	WP (C) - 3746/ 2019	KABITA PATRA	C.O .	COUR T NO. 9	Order Dtd. 2019- 02-22		WRIT BRAN CH-5	(S ea t No - 22 )
3 3 1	19363 /2019	22.02. 2019	WP (C) - 9223/ 2019	A.N. SWAIN	C.O .	DR (J)	Order Dtd. 2019- 02-18		WRIT BRAN CH-2	(S ea t

			2018							No - 8)
332	19364/2019	22.02.2019	WP (C) - 1647/2019	J.R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 7)
333	19365/2019	22.02.2019	WP (C) - 8835/2018	A.N. SWAIN	C.O.	DR (J)	Order Dtd. 2019-02-18		WRIT BRANCH-7	(Seat No - 15)
334	19366/2019	22.02.2019	WP (C) - 3005/2018	A. SWAIN	C.O.	DR (J)	Order Dtd. 2019-02-18		WRIT BRANCH-1	(Seat No - 2)
335	19367/2019	22.02.2019	WP (C) - 3507/2019	S.N. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-3	(Seat No - 14)
336	19368/2019	22.02.2019	WP (C) - 2090/2019	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-7	(Seat No - 15)
337	19369/2019	22.02.2019	WP (C) - 3497/2019	PRAMOD JENA	C.O.	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-2	(Seat No - 9)
338	19370/2019	22.02.2019	WP (C) - 3753/2019	B.K. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-5	(Seat No - 22)
339	19371/2019	22.02.2019	WP (C) - 16674	R.C. MALLICK	C.O.	COURT NO.	Order Dtd. 2019-02-21		WRIT BRANCH-	(Seat

			/2017			22			11	No - 68)
340	19372/2019	22.02.2019	WP (C) - 2158/2019	T. DASH	C.O .	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-8	(Seat No - 39)
341	19373/2019	22.02.2019	CONTC - 164/2019	G.N. BARIK	C.O .	COURT NO. 22	Order Dtd. 2019-02-21		CONT EMPT	(Seat No - 5)
342	19374/2019	22.02.2019	WP (C) - 2419/2019	D.R. PATRI	C.O .	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-11	(Seat No - 62)
343	19375/2019	22.02.2019	WP (C) - 16427/2016	S.C. DAS	C.O .	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-7	(Seat No - 18)
344	19376/2019	22.02.2019	WP (C) - 18406/2016	S.K. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-7	(Seat No - 44)
345	19377/2019	22.02.2019	CMP-290/2018	R. C. ROUT	C.O .	COURT NO. 22	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 24)
346	19378/2019	22.02.2019	WP (C) - 13614/2016	M.D. BISWAL	C.O .	COURT NO. 22	Order Dtd. 2019-02-21		WRIT BRANCH-7	(Seat No - 5)
34	19379/2019	22.02.2019	CRLA-22/20	M. K. PANI	C.O .	COURT	Order Dtd. 2019-02-20			(Sea

7			19			NO. 2 OLD			t No - 5)
3 4 8	19380 /2019	22.02. 2019	WP (C) - 6630/ 2016	SACHINDR A KANHAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 02-21	WRIT BRAN CH-4	(S ea t No - 37 )
3 4 9	19381 /2019	22.02. 2019	WP (C) - 3622/ 2019	TRILOCHA N BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19	WRIT BRAN CH-4	(S ea t No - 17 )
3 5 0	19382 /2019	22.02. 2019	WP (C) - 14652 /2018	S.N. PATNAIK	C.O .	COUR T NO. 4	Order Dtd. 2019- 02-19	WRIT BRAN CH-2	(S ea t No - 8)
3 5 1	19383 /2019	22.02. 2019	WP (C) - 3660/ 2019	B. SWARNAK A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19	WRIT BRAN CH-4	(S ea t No - 17 )
3 5 2	19384 /2019	22.02. 2019	WP (C) - 20461 /2015	PRAKASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-21	WRIT BRAN CH-5	(S ea t No - 32 )
3 5 3	19385 /2019	22.02. 2019	WP (C) - 3466/ 2019	S. B. MOHAPATR A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19	WRIT BRAN CH-2	(S ea t No - 9)
3 5 4	19386 /2019	22.02. 2019	WP (C) - 3465/ 2019	S. B. MOHAPATR A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19	WRIT BRAN CH-2	(S ea t No - 9)
3	19387	22.02.	WP (C)	S. B.	C.O	CHIE	Order Dtd. 2019-	WRIT	(S

55	/2019	2019	- 3464/ 2019	MOHAPATRA	.	F JUST ICE' S COUR T	02-19		BRANCH-2	Seat No - 9)
356	19388 /2019	22.02. 2019	WP (C) - 3413/ 2019	TRILOCHAN BAG	C.O.	CHIEF JUST ICE' S COUR T	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 9)
357	19389 /2019	22.02. 2019	WP (C) - 3407/ 2019	B. K. DAS	C.O.	CHIEF JUST ICE' S COUR T	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 9)
358	19390 /2019	22.02. 2019	WP (C) - 10194 /2003	R.M. DASNAYAK	C.O.	COUR T NO. 26	Order Dtd. 2019-02-18		WRIT BRANCH-8	(Seat No - 42)
359	19391 /2019	22.02. 2019	WP (C) - 10194 /2003	A. JENA	C.O.	COUR T NO. 26	Order Dtd. 2019-02-18		WRIT BRANCH-8	(Seat No - 42)
360	19392 /2019	22.02. 2019	WP (C) - 8809/ 2015	P.K. BEHERA	C.O.	CHIEF JUST ICE' S COUR T	Order Dtd. 2019-02-18		WRIT BRANCH-4	(Seat No - 46)
361	19393 /2019	22.02. 2019	WP (C) - 8804/ 2015	P.K. BEHERA	C.O.	CHIEF JUST ICE' S COUR T	Order Dtd. 2019-02-18		WRIT BRANCH-4	(Seat No - 46)
362	19394 /2019	22.02. 2019	OJC- 2823/ 1997	P.K. BEHERA	C.O.	COUR T NO. 26	Order Dtd. 2019-02-18		WRIT BRANCH-7	(Seat No - )

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363	19395/2019	22.02.2019	OJC-2823/1997	B.N. SARANGI	C.O.	COURT NO. 26	Order Dtd. 2019-02-18		WRIT BRANCH-7	(Seat No - 15)
364	19396/2019	22.02.2019	ABLAP L-1268/2019	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-02-22		CRIMINAL MISC-3	(Seat No - 4)
365	19397/2019	22.02.2019	ABLAP L-1022/2019	B. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-02-20		CRIMINAL MISC-3	(Seat No - 3)
366	19398/2019	22.02.2019	ABLAP L-1272/2019	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-02-22		CRIMINAL MISC-3	(Seat No - 4)
367	19399/2019	22.02.2019	WP (C) - 3243/2019	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-9	(Seat No - 53)
368	19400/2019	22.02.2019	WP (C) - 2122/2019	SOMANATH BARDHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-8	(Seat No - 39)
369	19401/2019	22.02.2019	WP (C) - 17094/2016	K. C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 8)
370	19402/2019	22.02.2019	WP (C) - 17094/2016	S. C. DAS	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - )

						COURT				8)
371	19403/2019	22.02.2019	WP(C) - 17094/2016	P. N. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 8)
372	19404/2019	22.02.2019	WP(C) - 17094/2016	D. K. DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 8)
373	19405/2019	22.02.2019	WP(C) - 17094/2016	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-2	(Seat No - 8)
374	19406/2019	22.02.2019	BLAPL - 4420/2018	S. CHOUDHURY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-02-22		CRIMINAL MISC -2	(Seat No - 15)
375	19407/2019	22.02.2019	BLAPL - 8008/2018	B. S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-02-22		CRIMINAL MISC -2	(Seat No - 16)
376	19408/2019	22.02.2019	BLAPL - 127/2018	A. K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2019-02-22		CRIMINAL MISC -2	(Seat No - 10)
377	19409/2019	22.02.2019	WP(C) - 1975/2019	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-01-25		WRIT BRANCH-5	(Seat No - 23)
377	19410/2019	22.02.2019	BLAPL -	A. K. SWAIN	C.O.	COURT	Order Dtd. 2019-02-22		CRIMINAL	(Sea



8			133/2018			NO. 10			MISC -2	t No - 10 )
379	19411/2019	22.02.2019	WP (C) - 1976/2019	BALARAM SINGH	GENERAL		Order Dtd. 2019-01-25		WRIT BRANCH-5	(Seat No - 23 )
380	19412/2019	22.02.2019	CRLRE V- 1015/2017	SUBHENDU DAS	GENERAL		Order Dtd. 2018-07-04		CRIMINAL REVISION	(Seat No - 1)
381	19413/2019	22.02.2019	BLAPL - 4745/2017	SURENDRA DAS	C.O .	COURT NO. 10	Order Dtd. 2019-02-22		CRIMINAL MISC -2	(Seat No - 11 )
382	19414/2019	22.02.2019	WP (C) - 4433/2019	B. BEHERA	C.O .	COURT NO. 4	Order Dtd. 2019-02-22		WRIT BRANCH-1	(Seat No - 30 )
383	19415/2019	22.02.2019	WP (C) - 17810/2018	D. K. MOHANTY	C.O .	COURT NO. 3	Order Dtd. 2019-01-31		WRIT BRANCH-6	(Seat No - 35 )
384	19416/2019	22.02.2019	WP (C) - 10867/2018	L.D. PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2019-02-22		WRIT BRANCH-9	(Seat No - 53 )
385	19417/2019	22.02.2019	WP (C) - 10867/2018	BHARAT BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2019-02-22		WRIT BRANCH-9	(Seat No - 53 )

386	19418/2019	22.02.2019	WP (C) - 3843/2019	D. D. MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 16)
387	19419/2019	22.02.2019	TRP (C) - 302/2018	D. DAS	C.O .	COURT NO. 9	Order Dtd. 2019-02-22		M. J. C.	(Seat No - 6)
388	19420/2019	22.02.2019	BLAPL - 7824/2018	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2019-02-22		CRIMINAL MISC -3	(Seat No - 12)
389	19421/2019	22.02.2019	WP (C) - 3843/2019	B. K. DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-19		WRIT BRANCH-6	(Seat No - 16)
390	19422/2019	22.02.2019	BLAPL - 2985/2017	M.K. PANI	C.O .	COURT NO. 10	Order Dtd. 2019-02-22		CRIMINAL MISC -1	(Seat No - 2)
391	19423/2019	22.02.2019	WP (C) - 5627/2018	ANIL SAHOO	C.O .	COURT NO. 10	Order Dtd. 2019-02-19		WRIT BRANCH-11	(Seat No - 64)
392	19424/2019	22.02.2019	BLAPL - 2974/2018	S.K. BEHERA	C.O .	COURT NO. 10	Order Dtd. 2019-02-22		CRIMINAL MISC -3	(Seat No - 14)
393	19425/2019	22.02.2019	WP (C) - 2068/2019	PRASANJIT BEHERA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019-02-18		WRIT BRANCH-7	(Seat No - 15)

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3 9 4	19426 /2019	22.02. 2019	WP (C) - 13018 /2018	S. PADHI	C.O .	DR (J)	Order Dtd. 2019- 02-22	WRIT BRAN CH-2	(S ea t No - 6)
3 9 5	19427 /2019	22.02. 2019	WP (C) - 9836/ 2018	A. K. ROUL	C.O .	COUR T NO. 22	Order Dtd. 2019- 02-19	WRIT BRAN CH-8	(S ea t No - 40 )
3 9 6	19428 /2019	22.02. 2019	WP (C) - 13019 /2018	S. PADHI	C.O .	DR (J)	Order Dtd. 2019- 02-22	WRIT BRAN CH-2	(S ea t No - 6)
3 9 7	19429 /2019	22.02. 2019	WP (C) - 9836/ 2018	R. R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2019- 02-19	WRIT BRAN CH-8	(S ea t No - 40 )
3 9 8	19430 /2019	22.02. 2019	WP (C) - 13021 /2018	S. PADHI	C.O .	DR (J)	Order Dtd. 2019- 02-22	WRIT BRAN CH-2	(S ea t No - 6)
3 9 9	19431 /2019	22.02. 2019	WP (C) - 18667 /2018	N. K. ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19	WRIT BRAN CH-6	(S ea t No - 24 )
4 0 0	19432 /2019	22.02. 2019	WP (C) - 13026 /2018	S. PADHI	C.O .	DR (J)	Order Dtd. 2019- 02-22	WRIT BRAN CH-2	(S ea t No - 6)
4 0 1	19433 /2019	22.02. 2019	WP (C) - 9701/ 2018	K. C. SWAIN	C.O .	COUR T NO. 4	Order Dtd. 2019- 02-19	WRIT BRAN CH-7	(S ea t No - 18 )

4 0 2	19434 /2019	22.02. 2019	WP (C) - 13031 /2018	S. PADHI	C.O .	DR (J)	Order Dtd. 2019- 02-22		WRIT BRAN CH-2	(S ea t No - 6)
4 0 3	19435 /2019	22.02. 2019	WP (C) - 21074 /2018	A. DAS	C.O .	COUR T NO. 4	Order Dtd. 2019- 02-19		WRIT BRAN CH-2	(S ea t No - 9)
4 0 4	19436 /2019	22.02. 2019	CONTR - 10/20 18	A.K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 02-15			(S ea t No - 9)
4 0 5	19437 /2019	22.02. 2019	WP (C) - 21103 /2018	BIRAJ KUMAR DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-3	(S ea t No - 14 )
4 0 6	19438 /2019	22.02. 2019	WP (C) - 3080/ 2019	N.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2019- 02-22		WRIT BRAN CH-7	(S ea t No - 18 )
4 0 7	19439 /2019	22.02. 2019	WP (C) - 21103 /2018	MOHAN BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 02-19		WRIT BRAN CH-3	(S ea t No - 14 )
4 0 8	19440 /2019	22.02. 2019	WP (C) - 3974/ 2016	M.M. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 02-19		WRIT BRAN CH-5	(S ea t No - 23 )
4 0 9	19441 /2019	22.02. 2019	WP (C) - 1124/ 2019	B. B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 02-19		WRIT BRAN CH-7	(S ea t No - 48 )

4 1 0	19442 /2019	22.02. 2019	WP (C) - 836/2 019	S. K. BEHERA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 02-19		WRIT BRANCH-4	(Seat No - 27)
4 1 1	19443 /2019	22.02. 2019	RSA- 275/2 018	T.K. MOHANTY	C.O .	DR (J)	Order Dtd. 2019- 02-20		SEC ND APPE AL	(Seat No - 5)
4 1 2	19444 /2019	22.02. 2019	WP (C) - 17548 /2017	PRASANT KUMAR JENA	C.O .	DR (J)	Order Dtd. 2019- 02-19		WRIT BRANCH-9	(Seat No - 50)
4 1 3	19445 /2019	22.02. 2019	WP (C) - 22541 /2018	S. PADHI	C.O .	COURT NO. 9	Order Dtd. 2019- 02-20		WRIT BRANCH-7	(Seat No - 44)
4 1 4	19446 /2019	22.02. 2019	WP (C) - 22537 /2018	S. PADHI	C.O .	COURT NO. 9	Order Dtd. 2019- 02-20		WRIT BRANCH-7	(Seat No - 44)
4 1 5	19447 /2019	22.02. 2019	WP (C) - 22533 /2018	S. PADHI	C.O .	COURT NO. 9	Order Dtd. 2019- 02-20		WRIT BRANCH-7	(Seat No - 44)
4 1 6	19448 /2019	22.02. 2019	WP (C) - 22483 /2018	S. PADHI	C.O .	COURT NO. 9	Order Dtd. 2019- 02-20		WRIT BRANCH-6	(Seat No - 36)
4 1 7	19449 /2019	22.02. 2019	WP (C) - 22471 /2018	S. PADHI	C.O .	COURT NO. 9	Order Dtd. 2019- 02-20		WRIT BRANCH-6	(Seat No - )

										36)
418	19450/2019	22.02.2019	WP (C) - 23834/2013	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-02-19		WRIT BRANCH-4	(Seat No - 19)
419	19451/2019	22.02.2019	WP (C) - 22457/2018	S. PADHI	C.O.	COURT NO. 9	Order Dtd. 2019-02-20		WRIT BRANCH-6	(Seat No - 36)
420	19452/2019	22.02.2019	WP (C) - 26634/2013	MOHAN BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-02-19		WRIT BRANCH-3	(Seat No - 28)
421	19453/2019	22.02.2019	WP (C) - 22437/2018	S. PADHI	C.O.	COURT NO. 9	Order Dtd. 2019-02-20		WRIT BRANCH-6	(Seat No - 36)
422	19454/2019	22.02.2019	WP (C) - 22423/2018	S. PADHI	C.O.	COURT NO. 9	Order Dtd. 2019-02-20		WRIT BRANCH-6	(Seat No - 36)
423	19455/2019	22.02.2019	FAO-565/2015	P. PRADHAN	GENERAL		Order Dtd. 2018-03-14		MISC. APPELL SEC.	(Seat No - 8)
424	19456/2019	22.02.2019	BLAPL - 8211/2018	SWAYAMPRAVA DASH	C.O.	COURT NO. 1	Order Dtd. 2019-02-22		CRIMINAL MISC -1	(Seat No - 8)
425	19457/2019	22.02.2019	BLAPL - 7645/2018	SUBHASIS BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-02-22		CRIMINAL MISC -1	(Seat No

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4 2 6	19458 /2019	22.02. 2019	BLAPL - 8196/ 2018	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-22		CRIM INAL MISC -3	(S ea t No - 14 )
4 2 7	19459 /2019	22.02. 2019	BLAPL - 4795/ 2018	R.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 02-22		CRMI NAL MISC -2	(S ea t No - 17 )
4 2 8	19460 /2019	22.02. 2019	WP(C) - 2901/ 2019	D. K. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-13		WRIT BRAN CH-6	(S ea t No - 26 )
4 2 9	19461 /2019	22.02. 2019	BLAPL - 8266/ 2018	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 02-05		CRIM INAL MISC -1	(S ea t No - 8)